



आयुक्त सीमा शुल्क का कार्यालय  
OFFICE OF THE COMMISSIONER OF CUSTOMS,  
अंतर्देशीय कंटेनर डिपो, पटपड़गंज एवं अन्य,  
INLAND CONTAINER DEPOT, PATPARGANJ & OTHER ICDS,  
गाजीपुर के नजदीक, दिल्ली-११००९६  
NEAR GAJIPUR, DELHI-110096



C.No. VIII/6/ICD/PPG/ RC/AEO-LO/Delhivery/21/2022

दिनांक 29.04.2022

3/68

To,

The Nodal Officer (AEO)  
O/o Zonal AEO Programme Manager,  
Delhi Customs Zone  
New Customs House  
New Delhi-110037


Sir/Madam,

Sub :- Withdrawal of application for AEO-LO certificate in r/o M/s Delhivery Private Limited - reg.

In this regard, it is to inform that M/s Delhivery Pvt. Ltd. has informed this office via Email dated 29.04.2022 along with letter (copy enclosed) that their company constitution is changed from Pvt. Ltd. to limited company and based on the directions during the Azadi Ka Amrit Mahotsav Scheme in January 2022, a new application has been filed at other office of Customs (Delhi Airport) with the updated company name and constitution. The company has requested this office to withdraw their application.

This is for your kind information further necessary action at your end.

Yours faithfully,

  
Joint Commissioner (AEO Cell),  
ICD Patparganj & Other ICDS,  
Delhi